NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/14	TP 6/17	For hearing	433(e) / 433(f)	Vishwas Concrete Pvt. Ltd. Vs Uttam Sagar Development & Construction Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

BHAVANA G.K

For 3. Sagar Associates 9845435654

Counsel for Petitioner is present. She again requested time to inform the Tribunal the name of IRP or atleast to inform the Tribunal to address a letter to the Board suggesting the name of IRP. Time extended till 06.02.2018.

ORDER

Member (J)